

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:3245  
ANSWERED ON:30.11.2010  
VIP REFERENCES  
Sinh Dr. Sanjay;Yadav Shri M. Anjan Kumar

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether VIP references including from Members of Parliament and Ministers are not being acknowledged by various officials of the Ministry/Subordinate offices;
- (b) if so, the details thereof alongwith the existing guidelines in this regard;
- (c) whether the Government has taken any action against the erring officials;
- (d) if so, the details thereof;
- (e) the number of such letters received pertaining to corruption; and
- (f) the action taken by the Government in this regard?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

- (a) & (b): By and large, all the VIP references received in the Ministry of Home Affairs are acknowledged. The guidelines on the subject are contained in paragraph 66(1) of the Central Secretariat Manual of Office procedure which states that the communications received from the Members of Parliament should be acknowledged within 15 days.
- (c) to (f): The information is being collected and will be laid on the Table of the House.